

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Ess Dee Aluminium Limited Date of Commencement of Liquidation: 08-10-2021; List of Stakeholders as on Date: 27-10-2021; Name of IP: Ms. Deepika Bhugra Prasad; Process Number: 1; Last 5 digit of registration number: 11186

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	10	15872356184	10	15254410350		617945834		Annexure 3
4	Unsecured financial creditors	1	1294686822	1	1294686822		0		Annexure 4
5	Operational creditors (Workmen)	489	509585368	489	464460502		45124866		Annexure 5
6	Operational creditors (Employees)	3	19662064	3	19662064		0		Annexure 6
7	Operational creditors (Government Dues)	8	5299873403	8	3594488024		1705385379		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	15	44772230	15	34308401		10463829		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		526	23040936071	526	20662016163		2378919908		